

Annual Return on
Measures on Competition Advocacy and Annexures
for the financial year 2014-2015

I. Competition Advocacy

(i) Workshops, Seminars and other interactions with public/experts/policymakers/regulatory bodies on Competition Advocacy and for creating awareness of competition issues

S. No.	Subject matter of the workshop/seminar	Number of Participants	Dates during which held	Beneficiaries specified	Method of funding
1.	A meeting of Competition Core Group of Government of Uttar Pradesh was held in Lucknow, wherein road map for implementation of competition regulation in the State was chalked out.	22 (Approx.)	04.04.2014	State Government Officials	No funding by CCI
2.	A meeting with Chief Secretary, Government of West Bengal, was held in Kolkata	15	2.04.2014	Secretaries of Departments of Home, Law, Finance, Power and Transport of Government of West Bengal.	No funding by CCI
3.	A preliminary meeting with Yashwantrao Chavan Academy Of Development Administration[YASHADA], Pune was held in New Delhi	35	22.04.2014	Officers of YASHADA & CCI	No funding by CCI
4.	A meeting with Deputy Secretary, Consumer Protection Unit, Department of Consumer Affairs, New Delhi	07	23.05.2014	Officers of Consumer Affairs	No funding by CCI
5.	A workshop was held in Lucknow, Uttar Pradesh on 'Understanding Competition Law & Policy'	45	23.05.2014	Officers of Government of Uttar Pradesh	No funding by CCI
6.	A lecture on "Competition Policy in India" in IIM, Lucknow, Noida campus	60	27.05.2014	Academicians, Students of IIM Lucknow	No funding by CCI
7.	A workshop on Competition Act at Yashwantrao Chavan Academy Of Development	50 (Approx.)	30.05.2014	Officers of Government of Maharashtra	No funding by CCI

	Administration[YASHADA], Pune				
8.	Session on 'Scope for Chartered Accountants under the Competition Act', held at EIRC-ICAI- Kolkata	55 (Approx.)	07.06.2014	Chartered Accountants	No funding by CCI
9.	ASSOCHAM Seminar on 'Compliance & Complications under Companies Act 2013', New Delhi	80 (Approx.)	26.06.2014	Members from Industry	No funding by CCI
10.	CII Conference on 'Boosting Competition Compliance', Mumbai	60	27.06.2014	Members from Industry	No funding by CCI
11.	A Workshop on Competition Law and Policy in Administrative Training Institute (ATI), Govt. of West Bengal, Kolkata	45 (Approx.)	30.06.2014	Govt. officials of West Bengal	No funding by CCI
12.	A Brainstorming session on Public Procurements, New Delhi	35	02.07.2014	Officers of CCI	No funding by CCI
13.	A Technical session on "Abuse of Dominance: Law and Economics" at IMT Manesar, Gurgaon	35 (Approx.)	03.07.2014	Students of IMT Manesar	No funding by CCI
14.	A 'Talk on Competition Law' at Society for International Trade and Competition (SITC), West Bengal	120 (Approx.)	26.07.2014	Students of NUJS Kolkata	No funding by CCI
15.	UNODC workshop on 'Probity in Public Procurement and Business Integrity', New Delhi	55 (Approx.)	20.08.2014	Multiple stakeholders	No funding by CCI
16.	A Preliminary meeting with the key functionaries of Ministry of Coal, New Delhi	12 (Approx.)	21.08.2014	Key Functionaries of Ministry of Coal	No funding by CCI
17.	SCOPE-Indian Institute of Management, Calcutta - lecture on 'Strategic Dimensions of the Competition Law', New Delhi	75 (Approx.)	28.08.2014	Students of IIM Calcutta	No funding by CCI
18.	ASSOCHAM's International Conference on 'Interface between Intellectual Property & Competition Law', New Delhi	110 (Approx.)	29.08.2014	Industry Members	No funding by CCI

19.	A 'Half Day Orientation Module on Competition Law & Policy' in UPAAM, Lucknow	50 (Approx.)	08.09.2014	Govt. Officials of Uttar Pradesh	No funding by CCI
20.	Presentations on Competition Law in Ram Manohar Lohia National Law University. Lucknow	85 (Approx.)	08.09.2014	Students of RMNLU	No funding by CCI
21.	A meeting on International Spirits & Wines Association of India, New Delhi	45 (Approx.)	10.09.2014	Members of Industry	No funding by CCI
22.	PHDCCI Summit on 'Challenges in Competition Law Enforcement in India', Noida	75 (Approx.)	27.09.2014	Industry Members	No funding by CCI
23.	FICCI Seminar on Competition issues, Mumbai	110 (Approx.)	31.10.2014	Industry Members	No funding by CCI
24.	IIM Kashipur Seminar on Competition Issues, New Delhi	125 (Approx.)	03.12.2014	Students and faculty	No funding by CCI
25.	Lecture on Competition Issues in Chandragupt Institute of Management, Patna	60	12.12.2014	Academicians, Professionals and Students of CIMP, Patna	No funding by CCI
26.	World bank Review of Operational Procurement Policy Consultation with Stakeholders, New Delhi	45 (Approx.)	12.12.2014	World Bank Officials and other stakeholders	No funding by CCI
27.	Participation in Legal Era Competition Law Summit, 2014: The discussion of the topic Competition Law Compliance: Why is it necessary? - New Delhi	110 (Approx.)	13.12.2014	Media Group persons at Legal Era Competition Law Summit, 2014	No funding by CCI
28.	High Level Interactive meeting at Civil Supplies and Consumer Affairs, State of Tamil Nadu - Chennai	25	12.01.2015	Senior Officers of the State Government of Tamil Nadu	No funding by CCI
29.	Lecture on Economy, State and Society in a Changing India at 95 th ASSOCHAM Foundation Day, New Delhi	150+	19.01.2015	Members of Corporate bodies	No funding by CCI
30.	Lecture on Competition Law at the campus of the National Law University, Cuttack, Odhisha	85 (Approx.)	24.01.2015	Students and faculty of the University	No funding by CCI

31.	Participation in the National Conference for Newly elevated High Court Judges organized by the National Judicial Academy, Bhopal	30 (Approx.)	24 – 25.01.2015	High Court Judges	No funding by CCI
32.	Participation in Panel discussion on Competition Law in India with a focus on abuse of dominance and mergers and acquisitions organized by IIMA, New Delhi	140 (Approx.)	30.01.2015	Members of Corporate bodies	No funding by CCI
33.	Participation in the event on Competition Law organized by the National University of Juridical Sciences, Kolkata	100 (Approx.)	31.01.2015	Students and faculty	No funding by CCI
34.	Event held at Noida campus of IIM, Lucknow - Address and Presentation on Overview of Competition Law	75 (Approx.)	06.02.2015	Students and faculty of IIM, Lucknow	No funding by CCI
35.	Inaugural session of Consumer Unity and Trust Society – ITEC Special course on Competition Policy and Law - Address during the session at NLU, Dwaraka, Delhi	140 (Approx.)	16.02.2015	Students and faculty	No funding by CCI
36.	Guest lecture on Economics of Competition Law at Lady Shriram College for Women, during the Dr Saroj Gupta Memorial Scholarship event organized by the Department of Economics of the College, New Delhi	150+	26.02.2015	Students and faculty	No funding by CCI
37.	Lecture with Presentation on Overview of Competition Law, Indian Institute of Management, Indore	30	27.02.2015	Academicians, Professionals and Students	No funding by CCI
38.	Lecture on Competition Law at Hidayatullah National Law University, Raipur	55 (Approx.)	13.02.2015	Students and faculty	No funding by CCI
39.	Workshop on Competition Law at the campus of the Faculty of Law, Banaras Hindu University in the centenary year of the University, Varanasi	65 (Approx.)	26.02.2015	Students and faculty	No funding by CCI

40.	Presentation on Introduction of Competition Law with a focus on Anticompetitive Agreement in the event organized by Damodaram Sanjivayya NLU, Visakhapatnam	60 (Approx.)	28.02.2015	Academics and Law Students	No funding by CCI
41.	Participation and Key Note Address on Protection of Consumer Welfare in India: The Role of Competition Law and Consumer Law, in the National Seminar at CUSAT, Cochin	80 (Approx.)	28.02.2015	Academics and Law Students	No funding by CCI
42.	A workshop on Public Procurement in association with World Bank, New Delhi	125 (Approx.)	09.03.2015	Participants- Senior Officials of Union , State Governments & PSUs	No funding by CCI

- (ii) Papers and Studies published for competition advocacy and for creating awareness of competition issues

Title of the Publication	Brief purpose/target group	Month of Publication	Whether original or reprint
Nil	Nil	Nil	Nil

II Capacity building of stakeholders to participate in competition regulatory process

Subject matter of the training programme	Number of participants	Dates during which held	Brief intent and the purpose	Remarks if any
A Session on 'The Introduction of the Competition Act, 2002' and 'Competition Concerns in Public Procurement' in NADP, Nagpur	45 (Approx.)	04.07.2014	Capacity Building of Officers of Ordnance Services with reference to Competition Law and role of CCI	
A Session on 'Competition Act' in Direct tax regional Training Institute, Kolkata	55 (Approx.)	16.09.2014	Capacity Building of Income Tax officers with reference to Competition Law and role of CCI	

Interactive Meeting on 'Competition law and Interface with Sector Regulators' in Delhi.	20	19.9.2014	To discuss interface between CCI and sectoral regulators and mutual capacity building	
Lecture/Workshop for the Officer Trainees of All India Services and Group-A Central Services on Competition Law, Mussoorie	75 (Approx.)	26.09.2014	Advocacy and awareness about Competition Law among IAS Probationers with reference to Competition Law and role of CCI	
Presentations on Overview of Competition Act and Public Procurement in ONGC Training programme, New Delhi	95 (Approx.)	21.11.2014	Capacity Building of ONGC Officers with reference to Competition Law and role of CCI	
A workshop on Introduction of Competition Law at Power Grid Corporation	55 (Approx.)	24.03.2015	Senior officials of Power Grid Corporation with reference to Competition Law and role of CCI	

III Competition related Sectoral/ Regulatory impact assessment, Market studies and research projects carried out by the Commission

Title of the market study/ research project	Purpose	Date of initiation	Date of Completion	Remarks, if any
The following sectoral study groups have been constituted in CCI: 1. Agriculture 2. Energy 3. Finance 4. High Technology 5. Pharmaceutical 6. Transport	To study competition issues in various sectors of economy	2013	Ongoing (Phase I Completed)	Internal Study for CCI purpose only

IV Consultation Papers published/placed on website of the Commission

Following Concept Papers/Notes have been placed on CCI Intranet during the year:

- i. Vertical Restraints in Online Markets
- ii. Evidentiary Issues in Cases of Abuse of Dominant Position
- iii. Abuse of Dominance, Per-se vs Rule of Reason

- iv. Defining relevant market for real estate sector
- v. Exemption of Bank mergers
- vi. Demystified world of Merger Remedies
- vii. So many regulators
- viii. Strong competition as a reform
- ix. Competitiveness of the Indian Industry
- x. Systems of Drug Classification

V Any other effort made for the Competition advocacy, creating awareness and capacity building in competition matters

- A. **“Fair Play”**: 9th, 10th and 11th Editions of Quarterly News letter “Fair Play” have been published and distributed among various stakeholders
- B. **ICN Merger Workshop – 2014**: During 1 - 2 December 2014 ICN Merger Workshop – 2014 was hosted by the Competition Commission of India under the auspices of International Competition Network. During the two-day Workshop, discussions focused on the role of international cooperation in merger enforcement. The workshop took stock of the extant mechanism for international cooperation between competition agencies in merger enforcement and deliberated on building an effective framework for international cooperation in the areas of merger remedies, and outreach initiatives in the context of merger control. Besides, various competitions jurisdictions mutually shared experiences and success stories that motivated participants.
- C. **Booklet in the Advocacy Series**: As a part of the Advocacy Series, one more Booklet on ‘Provisions relating to Public Procurement’ was published for the benefit of the stakeholders
- D. **‘Competition Tracker -2013’**, a compendium of the Orders of CCI (in 2 volumes), containing the decisions given under Section 26(2), 26(6), 26(7), 27 and 31 (1) of the Competition Act, during the period from January - December 2013, has been published in two volumes and was released by the Hon’ble Minister during the Workshop.
- E. **Annual Day**: CCI celebrated its 5th Annual Day (the day of commencement of the Act) on 20th May 2014. Dr. Raghuram Rajan, the Governor of Reserve Bank graced the occasion as the Chief Guest, delivered a lecture on “Competition in the Banking Sector: Opportunities and Challenges” and released seven Advocacy Booklets brought out by the Commission.
- F. **Internship**: As a part of Advocacy with Students who are important stakeholders, CCI provided internship to students from the streams of Law, Economics etc. During the period 79 students interned with CCI on various subjects and topics of Competition Law.